

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) AT CHENNAI

OA. NO.77/2022

BETWEEN;

Sri. V.Paramesh

Applicant/ Petitioner

AND

The Commissioner BBMP and others

Respondents

AFFIDAVIT

We, K.Mithun Gowda S/o Keshava Murthy C, aged about 26 year and Sri.G.K.Giribabu S/o Konda Reddy, Aged about 38 years, Partners of Venkateshwara Builders, No.2/1 and 2/7, Katha No.128, Kumbena Agrahara Village, Bidarahalli, Bangalore 560067 do hereby solemnly affirm and state on oath as follows:

1. We are the partners of the 8th Respondent and we are sufficiently conversant with the facts of the case and We depose as hereunder.
2. We state that we have removed the compound wall and other structures inadvertently erected in the buffer area of land bearing Sy No.2/1 & 2/7 of Kumbena Agrahara Village. After the spot inspection the BBMP, Bengaluru has also filed a report dated 27.02.2023 stating the same before this Hon'ble Tribunal.
3. We further submit that since the compound wall inadvertently erected earlier in buffer area is now being removed, in order to prevent intruders from illegal entry to the buffer zone and further to prevent the saplings being grazed by the herds, we humbly request this Hon'ble Tribunal to permit us to put up an eco-friendly mesh at the edge of aforesaid buffer area of our property for the said bonafide purposes.
4. We submit that we shall retain the buffer zone measuring about 6000 Sq.ft and situated abutting Nala (Tertiary) for growing of saplings and plantation purposes only and hereinafter we do not put up any permanent structures in the aforesaid buffer zone.



For VENKATESHWARA BUILDERS

[Signature]
Partners

5. We say that there is no false statement or concealment of any material fact, and we have included information that is according to us relevant in the present petition.

For VENKATESHWARA BUILDERS

K. Mithun Gowda /c
Partners

Deponents

Bengaluru
Date :

02 MAR 2023

VERIFICATION

We, K.Mithun Gowda S/o Keshava Murthy C, and G.K.Giribabu S/o Konda Reddy, Partners of the 8th respondent herein do hereby verify and declare that statements made above are true to best of our knowledge.

Verified at Bangalore on this 02.03.2023
02 MAR 2023

For VENKATESHWARA BUILDERS

K. Mithun Gowda /c
Partners

Deponents

IDENTIFIED BY ME

A. F. Manday
CA. F. MANDAY
Advocate
KAR 2168/2008



SWORN TO TO BEFORE ME
02 MAR 2023
L. PUTTARAJU, BA., LL.B.
ADVOCATE & NOTARY
Office: Shop No 4, # 32, Aravinda Complex,
Kanakapura Main Road, Vivekananda Colony, J.P. Nagar (9),
Thayi Ennahankaramma Sri Shanmohamma Swamy Temples
Banashankar Sub-Register Office & Metro Rail Pillar E.P.
BENGALURU - 560 078

NOTARY STAMP NOT AFFIXED
DUE TO THE KARNATAKA GOVT. HAS
DISCONTINUED THE NOTARY STAMP
FROM : 01-04-2003



BEFORE THE NATIONAL GREEN
TRIBUNAL, SOUTHERN ZONE,
CHENNAI

O.A. No.77 OF 2022 (SZ)

Sri Paramesh V

... Applicant

-Vs-

The Commissioner,
Burhat Bengaluru Mahanagara Palike
& others

... Respondents

**AFFIDAVIT BY THE
8TH RESPONDENT**

M/s. M. R. UMA VIJAYAN
E. No: 1581 /1997
09840105355/09841095355

Counsel for 8th Respondent